

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/ 3505 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the ¹² 4 October, 2020.

Sub:- **Civil vacation.**

Ref:- Your letter No. FCG.2/2020/295/2020 dtd. 13.10.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for availing the entire Puja vacation from 22.10.2020 to 04.11.2020, has been granted.

The Counsellor, Family Court-I, Kamrup(M), Guwahati shall be in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/ ³⁵⁰⁷ 3506 /A, dated 4.10.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdpr